

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01126/2016

Jabalpur, this Monday, the 30th day of July, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. S. Srinivas, S/o S J Rao, currently posted as Superintendent, Customs and Central Excise, Nagpur Zone, aged about 49 years, Permanent R/o 16.192, Ward No.16, Vidya Nagar, Bilaspur, Chhattisgarh. Pin – 492001.
2. Jogy Varghese, currently posted as Superintendent, Customs and Central Excise, Nagpur Zone, S/o C T Varghese, aged about 43 years, permanent R/o 55/14, Chandra Nagar, near Star Marbels, Bhilai, Durg, Chhattisgarh 492001

-Applicants

(By Advocate – Shri Ishan Soni)

V e r s u s

1. Union of India through Secretary, Ministry of Finance, Government of India, 3rd Floor Jeevan Deep Building, Sansad Marg, New Delhi 110001.
2. Chief Commissioner, Customs, Central Excise & Services, Tax Administrative Area, Arera Hills, Hoshangabad Road, Bhopal, M.P. 462001.
3. Chief Commissioner, Custom and Central Excise, Raipur Central Excise Building Tikra Para, Dhamtari Road, Raipur (Chhattisgarh), Pin – 492001.
4. Chief Commissioner Customs and Central Excise, Nagpur Zone, Post Box – 81, Civil Lines, Telengkhedi Road, Nagpur, Maharashtra 440001

-Respondents

(By Advocate – Shri Himanshu Shrivastava)

O R D E R (O R A L)**By Navin Tandon, AM.**

Learned counsel for the applicants submits that the reliefs sought for by the applicants in this Original Application have been granted, and therefore, this O.A has become infructuous.

In view of it, O.A is dismissed as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member

am/-

(Navin Tandon)
Administrative Member